

**RESERVE BANK OF INDIA  
FOREIGN EXCHANGE DEPARTMENT  
CENTRAL OFFICE  
MUMBAI-400 001**

Dated October 24, 2013

**CORRIGENDUM**

In the [Notification No. FEMA. 287/2013-RB dated September 17, 2013](#) of the Reserve Bank of India, Foreign Exchange Department, Central Office, Mumbai, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) vide G.S.R. 645(E) dated September 20, 2013, for the words, "In exercise of the powers conferred by clause (d) of sub-section (3) of Section 6", the words, "In exercise of the powers conferred by clause (e) of sub-section (3) of Section 6" shall be substituted and read.

That as rectified and modified as aforesaid, the Principal Regulations shall remain in full force and effect.

**(Rudra Narayan Kar)  
Chief General Manager-in-Charge**

**Published in the Official Gazette of Government  
of India – Extraordinary – Part-II, Section 3,  
Sub-Section (i) dated 19.11.2013- G.S.R.No.741(E)**